Name of the Central University	Date of vacancy
Visva-Bharati	16.02.2016
Mizoram University	18.05.2016
Pondicherry University	04.07.2016

(c) The process is a time consuming exercise which involve getting Executive Council/Court's nominee(s) of the concerned Central University, constitution of Search-cum-Selection Committee, advertisement of posts, scrutiny of applications, inter-action with the shortlisted candidates, getting vigilance clearances, approval of the competent authority, etc., hence, no time-frame can be indicated.

Children not attending the school education

†2057. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has the details about those children who are not attending the schools at present;
 - (b) if so, the details thereof, State-wise;
- (c) the details of the children belonging to Scheduled Castes, Scheduled Tribes and minority community respectively who are not going to school, Statewise: and
- the measures being taken to ensure that all such children attend the school?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) As per an independent survey commissioned in 2014 by Ministry of Human Resource Development, 60.64 lakh children were estimated to be out of school in the age group of 6 to 13 years. State/UT-wise details of out of school children including children from Scheduled Caste, Scheduled Tribe and minority communities are given in the Statement (See below).

(d) The Sarva Shiksha Abhiyan (SSA) is implemented as a Centrally Sponsored Scheme in partnership with State Governments and UT Administrations for universalization of elementary education across the country and to meet the †Original notice of the question was received in Hindi.

objective of Right of Children to Free and Compulsory Education (RTE) Act, 2009 which is the legal framework that entitles all children between the age group of 6 to 14 years free and compulsory admission, attendance and completion of elementary education. It provides for children's right to an education of equitable quality, based on principles of equity and non-discrimination. To achieve the goal of universal access and retention, 2.04 lakh primary schools and 1.59 upper primary schools have been sanctioned to States and UTs under SSA till 31.3.2016. Preference for opening of school is given to tribal areas, and areas with high concentration of Scheduled Castes, Scheduled Tribes and minority population. 3609 Kasturba Gandhi Balika Vidyalayas, which are residential schools for girls at upper primary level, have also been sanctioned to the States for improving access to marginalised girls particularly out of school, either drop out or never enrolled. The number of children enrolled at elementary level has increased to 19.8 crore in 2014-15 from 15.1 crore in 1998-99.

Additionally, other strategies adopted under SSA such as strengthening infrastructure facilities, maintaining pupil-teacher ratios in schools, providing incentives like free textbooks, uniforms for eligible category of children and midday meal in schools have proved to be useful in increasing the enrolment of children in elementary schools.

Statement

The details of Out of School Children (OoSC) including OoSC from SC, ST and Minority Communities

S1.	No. State/UT	Total number of OoSC	OoSC belonging to SC	OoSC belonging to ST	OoSC belonging to Minority communities
1	2	3	4	5	6
1.	Andaman and Nice Islands	obar 1015	275	0	0
2.	Andhra Pradesh*	107829	27911	12721	4751
3.	Arunachal Pradesh	6517	0	6517	6517
4.	Assam	157813	5850	10138	102782
5.	Bihar	1169722	524150	30746	252954
6.	Chandigarh	1090	1090	0	0
7.	Chhattisgarh	167072	2410	119426	0

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1	2	3	4	5	6
8.	Dadra and Nagar Haveli	745	172	0	0
9.	Daman and Diu	421	421	0	0
10.	Delhi	85084	22185	5788	52138
11.	Goa	0	0	0	0
12.	Gujarat	159308	69721	30155	21889
13.	Haryana	43879	4023	35997	30294
14.	Himachal Pradesh	2176	0	0	0
15.	Jammu and Kashmir	45468	15382	7379	44177
16.	Jharkhand	140426	24438	25644	68019
17.	Karnataka	122139	52769	10034	13707
18.	Kerala	33161	5016	6343	12321
19.	Lakshadweep	267	0	267	267
20.	Madhya Pradesh	450952	130562	130680	117830
21.	Maharashtra	145326	43454	28702	28502
22.	Manipur	7037	0	1751	3888
23.	Meghalaya	17237	505	16109	16732
24.	Mizoram	972	0	972	972
25.	Nagaland	2896	0	2896	2896
26.	Odisha	401052	109987	215994	7287
27.	Puducherry	285	0	0	0
28.	Punjab	91578	63489	0	19041
29.	Rajasthan	601863	129861	133459	87423
30.	Sikkim	535	0	535	535
31.	Tamil Nadu	57529	41556	1189	5178
32.	Tripura	4518	277	3037	1590
33.	Uttar Pradesh	1612285	560531	108833	557870
34.	Uttarakhand	86794	36611	0	43296
35.	West Bengal	339239	93383	62251	158957
	Total	6064230	1966029	1007563	1661813

Source: IMRB Survey, 2014

^{*} including newly formed State of Telangana